

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2111  
ANSWERED ON:08.03.2000  
PATENTS ACT  
SUNIL KHAN

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether as per World Trade Organisation agreement on Patents Act to be effective from 2004/2005, the seeds requirement of the country will have to be brought from American Multi-national Company;
- (b) if so, the details thereof;
- (c) whether this is likely to reduce the position of Indian seeds companies both in public and private sectors; and
- (d) if so, the corrective measures taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SBPBK SATYANARAYANA RAO)

- (a): No, Sir.
- (b): Question does not arise.
- (c): No, Sir.
- (d): Question does not arise.